



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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No. 574 Dispur, Monday, 18th December, 2023, 27th Agrahayana, 1945 (S. E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 18th December, 2023

No. LGL.160/2022/108.— The following Act of the Assam Legislative Assembly which received the assent of the Hon'ble Governor of Assam on 12th December, 2023 is hereby published for general information.

ASSAM ACT NO. LXXV OF 2023
(Received the assent of the Governor on 12th December, 2023)
**THE GUWAHATI METROPOLITAN
DEVELOPMENT AUTHORITY (AMENDMENT) ACT, 2023**

AN ACT

Preamble

further to amend the Guwahati Metropolitan Development Authority Act 1985.

**Assam Act
No. XX of
2010**

Whereas it is expedient further to amend the Guwahati Metropolitan Development Authority Act, 1985 hereinafter referred to as the principal Act, in the manner hereinafter appearing;

It is hereby enacted in the Seventy-fourth Year of the Republic of India as follows:-

**Short title,
extent and
commencement**

1. (1) This Act may be called the Guwahati Metropolitan Development Authority (Amendment) Act, 2023.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

**Amendment of
section 5**

2. In the principal Act, in section 5, in sub-section (12), the second proviso shall be deleted.

GEETANJALI DAS SAIKIA,
Secretary to the Government of Assam,
Legislative Department, Dispur, Guwahati-6.